

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

12. CP/129(MB)2023

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: Madhukar Sawant
Vs.
FORBES & COMPANY LIMITED

SECTION: 58(3) OF THE COMPANIES ACT, 2013

ORDER

None present. The matter is adjourned to 12.07.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)